

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date: 06.09.2022

Appeal No. 23 of 2019

M/s. Apollo Tyres Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. P. N. Modi, Senior Advocate for the Appellant.

Mr. Zal Andhyarjuna, Senior Advocate with Ms. Maithli Parikh,  
Mr. Jahaan Dastur, Mr. Abhiraj Arora, Mr. Deepanshu Agarwal  
and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

ORDER:

1. List this matter for admission and for final disposal on October 13, 2022. This matter will not be treated as part heard or tied up to this bench.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member